

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

STARRED QUESTION NO:152
ANSWERED ON:08.03.2007
RECOMMENDATIONS OF RUNNING ALLOWANCE COMMITTEE
Rathod Shri Harisingh Nasaru

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have taken any decision on the recommendations of the Running Allowance Committee;
- (b) if so, the details of the recommendations which have been accepted and implemented; and
- (c) the details of the recommendations which have not been accepted alongwith the reasons therefor?

Answer

MINISTER OF RAILWAYS (SHRI LALU PRASAD)

(a) to (c) A Statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF STARRED QUESTION NO.152 BY SHRI HARIBHAU RATHOD TO BE ANSWERED IN LOK SABHA ON 08.03.2007 REGARDING RECOMMENDATIONS OF RUNNING ALLOWANCE COMMITTEE.

(a) to (c) : The Committee on Running Allowances-2002 has made several recommendations. Out of these, five recommendations have been accepted and implemented as per details given below:-

1. Feedback on training be made mandatory in the format to be devised by the training centre within a period of three months.
2. Principals of Zonal training schools may be granted a cash imprest of Rs.5000 recoupable every month and Principals of other training centres Rs.2500 per month for providing back-up reading materials to the trainees on need basis.
3. No change in the classification of running staff.
4. No change in the provisions of Hours of Employment Regulations and provision of liberalised rest rules.
5. Loco Driver be provided with a cap.

The other recommendations of the Committee are in various stages of consideration.